

ITEM NO.58

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA NO.133565 OF 2022 IN CRIMINAL APPEAL NOS.1224-1226 OF 2021 AND
IA NO.133489 OF 2022 IN CRIMINAL APPEAL NOS.1459-1460 OF 2021 ARE
LISTED AGAINST THIS ITEM.)

WITH

Cr1.A. No. 1459-1460/2021 (II)

(FOR)

Cr1.A. No. 785/2022 (II)

Date : 24-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Devvrat, AOR

Mr. Ajay Kumar Srivastava, AOR

Mr. Ashutosh Dubey, Adv.

Mr. K.umashanker, Adv.

Mr. Dharendra Kumar, Adv.

Mr. Bijender Singh, Adv.

Ms. Swati Setia, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Mr. Aman Pathak, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

All matters

Common sole respondent has filed counter affidavit.

Contd...

Original records have been received from the High Court and Trial Court.

Parties may file additional documents, if any.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar